



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 16th May, 2023

NOTICE

Please take notice that the following matter adjourned in the Court-IV. The next date is indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 480 of 2023	Committee of Creditors of Shree Maheshwar Hydel Power Corporation Ltd. (Through Power Finance Corporation Ltd.) & Ors. Vs. Entegra Ltd. & Ors. With	10.05.2023	06.07.2023
2.	Comp. App. (AT) (Ins) No. 1405- 1406 of 2022 & I.A. No. 4388, 4389 of 2022 (With Defects)	Power Infrastructure India Vs. Power Finance Corporation Ltd. & Anr. With	10.05.2023	06.07.2023
3.	Comp. App. (AT) (Ins) No. 1287 & 1291 of 2022 (With Defects)	Entegra Ltd. Vs. Shree Maheshwar Hydel Power Corporation Ltd. Through Interim Resolution Professional & Anr.	10.05.2023	06.07.2023
4.	Comp. App. (AT) (Ins) No. 37 of 2021 (PH)	IDBI Bank Ltd. Vs. Sudip Bhattacharya, Liquidator of Tag Offshore Ltd.	02.05.2023	07.07.2023

5.	Comp. App. (AT) (Ins) No. 1022 of 2021 & I.A. No. 2730, 2731, 2732 of 2021 & 1358 of 2022 (PH)	Bank of India Vs. Naresh Seth With	01.05.2023	04.07.2023
6.	Comp. App. (AT) (Ins) No. 1024 of 2021 & I.A. No. 2735, 2736, 2737 of 2021 & 1359, 1389 of 2022 (PH)	Bank of India Vs. Vinod Kumar Ambavat Resolution Professional for Actif Corporation Ltd.	01.05.2023	04.07.2023
7.	Comp. App. (AT) (Ins) No. 527 of 2022	Wishwa Mittar Bajaj & Sons Vs. Jaikrishan Estate Developers Pvt. Ltd. With	19.04.2023	10.07.2023
8.	Comp. App. (AT) (Ins) No. 528 of 2022	Wishwa Mittar Bajaj & Sons Vs. Shipra Estate Ltd.	19.04.2023	10.07.2023

By order of Hon'ble Chairperson

-Sd/-

Registrar